

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 310**

IA-5088/2022 IA-3506/2022 IA-100/2022 Contempt P-15/2022 IA-3133/2021  
IA-2861/2021 IA-387/2021 CA-10/2020 IA-979/2022 IA\_2706/2021  
IA-2770/2021 IA-1565/2021 CA-452/19 CA-618/2019  
In  
IB-1251(ND)/2018

**IN THE MATTER OF:**

M/s. Dynamic Star Security Allied Services .....**APPLICANT/PETITIONER**  
Vs.  
M/s. Newgen Specialty Plastics Ltd. ....**RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 27.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Mohit Nandwani Adv  
For the Erstwhile Director : Dr. Pankaj Garg Advocate Senior Counsel

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.05.2023.**

**Sd/-**

**(Court Officer)**